

Review of working of CAPART

609. SHRI DHARMAPURI SRINIVAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has reviewed the working of Council for Advancement of People's Action and Rural Technology (CAPART);

(b) if so, the details thereof; and

(c) the details of steps being taken by Government to fortify CAPART in the proper implementation of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Group of Ministers, which had met on 21st August, 2013 to discuss creation of Bharat Rural Livelihoods Foundation (BRLF) had simultaneously recommended that the Ministry of Rural Development should come up with a plan to wind up Council for Advancement of People's Action and Rural Technology (CAPART) within two years. This recommendation was confirmed by the Union Cabinet in its meeting held on 3rd September, 2013. No specific reason for the decision to wind up CAPART was given. The above development was discussed in the General Body of CAPART in its meeting held on 14th October, 2013 chaired by the Hon'ble Minister for Rural Development. It was decided that the issue of closure of CAPART needs to be re-examined.

Tata Institute of Social Sciences (TISS) which was entrusted with the task of restructuring of CAPART submitted its final report in November, 2014, detailing the measures for restructuring.

(c) In view of the above, a proposal for reconsideration of the earlier Cabinet decision regarding winding up of CAPART is being finalized.

Objectives of NRLM

610. SHRIMATI RANEE NARAH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the main objectives of the National Rural Livelihoods Mission (NRLM); and

(b) the total beneficiary households under NRLM during 2014-15 and 2015-16. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Government is implementing Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY - NRLM) across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. This objective is sought to be achieved through universal social mobilization by *inter-alia* organizing one woman member from each rural poor household into Self Help Groups (SHGs), their training and capacity building, facilitating their micro-livelihoods plans, and enabling them to implement their livelihoods plans through accessing financial resources from their own institutions and the banks.

(b) The details of State-wise total beneficiaries household covered under DAY-NRLM during 2014-15 and 2015-16, are given in the Statement.

Statement

State-wise details of total beneficiary households covered under DAY-NRLM

Sl. No.	Name of State	2014-15	2015-16
1.	Andhra Pradesh	156329	24555
2.	Assam	106092	130365
3.	Bihar	2438639	1267106
4.	Chhattisgarh	64603	108623
5.	Gujarat	48985	363440
6.	Jharkhand	112532	131814
7.	Karnataka	162534	160136
8.	Kerala	32742	29474
9.	Madhya Pradesh	188055	493519
10.	Maharashtra	192791	185267
11.	Odisha	116734	67655
12.	Rajasthan	10805	271731

Sl. No.	Name of State	2014-15	2015-16
13.	Tamil Nadu	145617	128227
14.	Telangana	138600	32764
15.	Uttar Pradesh	48259	184057
16.	West Bengal	123069	140472
17.	Haryana	25944	12288
18.	Himachal Pradesh	6115	5668
19.	Jammu and Kashmir	36092	30767
20.	Punjab	6514	13719
21.	Uttarakhand	4768	6300
22.	Arunachal Pradesh	NA	NA
23.	Manipur	NA	NA
24.	Meghalaya	1404	6438
25.	Mizoram	1962	500
26.	Nagaland	6220	391
27.	Sikkim	NA	NA
28.	Tripura	1348	8399
TOTAL		4176752	3803675

Performance of MGNREGA

611. SHRI NEERAJ SHEKHAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there has, been an increase in the demands for jobs under MGNREGA during the current year due to drought and flood situation in the country;

(b) if so, the details thereof, State-wise;

(c) the details of funds allocated, released and utilized under MGNREGA during the current year, till date, State-wise;

(d) whether Government has sent unofficial whatsapp messages to inform States that no more funds would be released and existing funds have to be utilized judiciously by the States, contrary to the provisions of MGNREGA and;